

ITEM NO.9

COURT NO.13

SECTION II

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Criminal Appeal No(s). 1254/2015

PRADEEP KUMAR ARORA AND ANR.

Appellant(s)

VERSUS

IN RE: (HON'BLE HIGH COURT OF JUDICATURE AT
ALLAHABAD) U.P.

Respondent(s)

(with appln. (s) for bail and exemption from filing O.T. and office
report)

Date : 01/10/2015 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. R. B. Singhal, Sr. Adv.
Mr. Nikhil Sharma, Adv.
For Mr. Sanjay Kumar Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is allowed.

Issue notice.

The order of imprisonment alone is stayed.

(Jayant Kumar Arora)
Sr. P.A.

(Tapan Kumar Chakraborty)
Court Master

Signature Not Verified

Digitally signed by
Jayant Kumar Arora
Date: 2015.10.01
16:14:24 IST
Reason: